

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 779 of 2019

IN THE MATTER OF:

M/s Fairwood Infra & Services Pvt. Ltd.

...Appellant

Versus

M/s Wave Megacity Centre Pvt. Ltd.

...Respondent

Present

**For Appellant: Mr. Ujjwal Jha, Advocate
Ms. Manju, AR**

**For Respondent: Mr. Sumeer Sodhi, Mr. Aman Nandrajog and Ms. Suditi
Batra, Advocates.**

ORDER

03.09.2019 Learned Counsel for the Respondent is allowed a three day's time to file reply affidavit. Appellant may file rejoinder within 5 days thereof.

Post this appeal 'for Admission (After Notice)' on 16th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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